

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-348(ND)/2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.07.2019**

**NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels
Pvt. Ltd.**

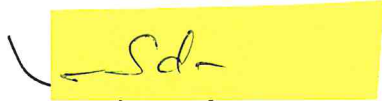
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rahul Mendiratta and Ms. Heerika Shukla, Advocates for RP
Mr. Anand M. Mishra, Advocate for Respondent No. 1
Mr. Jayant Mehta, Mr. Vaibhav Jain and Ms. Lavanya Kaushik,
Advocates for R-2

ORDER

Request for an adjournment is being made on behalf of the Ld. Counsel for the RP. At request, adjourned to 22nd July, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)